

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 112

CP(IB) No. 68/Chd/Pb/2024

**IN THE MATTER OF:**

VK Trading

...Petitioner

Vs.

JCT Ltd.

...Respondent

**Under Section:** 9, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 05.09.2024.

15.07.2024

Pooja

Sd/-  
Court Officer